

Shailesh Chandra Ojha
Liquidator of Multicity Hospitalities
LLP

IBBI Reg No. IBBI/IPA-001/IP- P-02859/2023-2024/14382
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24.01.2026

List of Stakeholders

The figure of claims received, verified and admitted on provisional basis as on 14.07.2025 by Resolution Professional. No additional claims were received on Public Announcement of Liquidation. Therefore, Stakeholders list remains as claim admitted during CIRP.

Claimant Type	Name of the Claimant	Claim Amount (As per the Form) Rs.	Claim Verified Rs.	% age of Total Claim
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/s Indo Spirits	8,96,81,976 /-	8,96,81,976 /-	99.31%
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/S Delhi Liquors	5,25,370 /-.	3,27,080/-	0.36%
Operational Creditor (other than Workmen, Employees and Govt Dues)	M/s Delhi Liquors/Gurmeet Singh	3,00,630/-	3,00,630/-	0.33%
Total		9,05,07,976/-	9,03,09,686/-	100 %



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AFA valid upto 30.06.2026